

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Miscellaneous Appellate Jurisdiction]

M.A. No. 367 of 2019

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CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

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For the Appellant(s) : Mr. Manish Kumar, Advocate.
For the Respondent(s) : Mr. Arwind Kumar, Advocate
Ms. Seema Bharti, Advocate
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03 / 17.04.2021. It has been informed by learned counsel, Mr. Manish Kumar that learned arguing counsel for the appellant, Mr. G.C. Jha has been suffering from illness at Patna, as such, the case may be adjourned for three weeks.

Learned counsel for the respondents has no objection.

Considering the same, put up this case after three weeks.

(Kailash Prasad Deo, J.)

Sandeep/